

(c) the State-wise number of terrorist related incidents carried out by ISI during the years 1997-98 and 1998-1999?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) There is no let up in the efforts of Pak ISI to foment troubles in various parts of the country. Coordinated action by Central and State agencies has resulted in the detection and neutralisation of various Pak ISI backed modules.

(b) and (c) Details in this regard are not maintained by the Central Government.

Study to combat terrorism

1791. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Law Commission had undertaken any comprehensive study to combat terrorism and formulating any Anti-Terrorism Law for the country;

(b) if so, the steps taken by the Law Commission to solicit the views of experts in the matter;

(c) whether any action has been taken by Government on the recommendations made by the Law Commission; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (d) The Law Commission of India has submitted the Draft Prevention of Terrorism Bill, 2000. The Commission held consultations with eminent persons representing Human Rights organizations, Members of the Bar, Police officials etc. while framing the draft Bill. The draft Bill has been circulated to all State Govts./UT Administrations, for their comments on the provisions of the Bill. The matter has also been discussed in the conference of Chief Ministers on Internal Security held on 5.8.2000.

Madhav Godbole Committee on security arrangements at borders

†1792. **SHRI RAJ MOHINDER SINGH:**

SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had constituted a Committee under the

†Original notice of the Question was received in Hindi.

Chairmanship of Madhav Godbole to ensure security of the country by streamlining security arrangements at borders;

(b) if so, when this Committee was constituted and whether Government have received its report; and

(c) if so, when this report was received by Government and what action has been taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (c) The Govt. of India constituted a Task Force on Border Management in May, 2000, under the Chairmanship of Dr. Madhav Godbole, to consider measures for improving management of the borders. The Task Force has since submitted its report. The Group of Ministers is examining the report and will be making its recommendations in the matter after considering various options.

Purchase of handset by Delhi Police

†1793. **PROF. RAM GOPAL YADAV:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether wireless handsets with U.H.F. band were purchased some time back for the Communications Branch of Delhi Police;

(b) if so, the number of sets purchased and the amount spent thereon;

(c) whether there was a large scale bungling in the purchase of the said sets and Parliament was also misguided/given wrong information in this regard; and

(d) whether Government have fixed any responsibility and taken proper action by instituting an inquiry into the matter, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) During the years 1999 and 2000, Delhi Police purchased 1919 hand-held UHF sets at a cost of approximately Rs. 2.02 crores excluding taxes.

(c) and (d) Delhi Police have instituted a vigilance inquiry into the purchase of some of these wireless sets and accessories. However, it is not a fact that any false or misleading information was ever furnished in connection with these purchases to the Parliament.

†Original notice of the Question was received in Hindi.